the 1990-91 together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council for the year 1990-91.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT-2217/92]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India for the year 1990-91 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India for the year 1990-91.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library See No. LT-2218/92]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy New Delhi, for the year 1990-91 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on working of the

Central Council of Homoeopathy New Delhi, for the year 1990-91

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library See No. LT-2219/92]

12.31. hrs.

ANNOUNCEMENT RE: PANEL OF CHAIRMEN

[English]

MR. SPEAKER: I have to inform the House that consequent upon his appointment as Minister, Col. Rao Ram Singh has ceased to be a Member of the Panel of Chairmen. Under rule 91 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have nominated Shri Peter G. Marbaniang to fill his vacancy.

12.31 1/4 hrs.

BUSINESS ASVISORY COMMITTEE

Sixteenth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): Ibeg to present the

Reort
Sixteenth Report of the Business Advisory
Committee.

12.31 1/2 hrs.

COMMITTEE ON GOVERNMENT ASSURANCE

Fifth Report

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, I bet to present the fifth report (Hindi and English Versions) of the Committee on Government Assurances.

12.31 3/4 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Fourth Report

[English]

SHRI SOMNATH CHATTERJEE

(Bolpur): Sir, I beg to present the Fourth
Report (Hindi and English versions) of the
Committee on Subordinate Legislation.

12.32 hrs

CONSTITUTION (SEVENTY-SECOND

AMENDMENT) BILL

(Insertion of new Part IX and addition of Eleventh Schedule.)

(i) Report of Joint Committee

[English]

SHRI NATHURAM MIRDHA (Nagaur):

Sir, I bet to present the Report (Hindi and English versions) of the joint Committee on the Bill further to amend the Constitution of India viz the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule).

(ii) Evidence Before joint Committee

SHRI NATHU RAM MIRDHA (Nagaur): Sir, I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule).

12.32 1/2 hrs.

[English]

CONSTITUTION (SEVENTY-THIRD

AMENDMENT) BILL

(Insertion of new Part IXA and addition
of Twelfth Schedule

(i) Report of Joint Committee

SHRI CHITTA BASU (Barasat): Sir, I beg to present the Report (Hindi and English versions) of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new Part IXA and addition of Twelfth Schedule).

(ii) Evidence before Joint Committee

SHRI CHITTA BASU (Barasat): Sir, I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill further to amend the Constitution of India viz. the constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new